

Act I Rules at present to provide for inclusion of package inserts compulsorily in the packages of medicines. There are several aspects, including the pricing of medicines, which are required to be looked into carefully before making such a provision.

Bairabi Hydel Project

462. DR. C. SILVERA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have finalised the plans for the proposed 160 MW Bairabi Hydel project on the Tlwang river in Mizoram;

(b) if so, the amount sanctioned by the Central Government for the said project;

(c) the amount spent so far on the project; and

(d) by when the project is likely to be completed?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) No, Sir. The project is still under the scrutiny of the Central Electricity Authority.

(b) to (d) Do not arise-

Share of Chandigarh In Power From B. B. M. B. Project

463. SHRI PAWAN KUMAR BANSAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Union Territory of Chandigarh has been a partner of Bhakra and Beas Management Board since 1983;

(b) whether it has been allotted its share of power from

the Beas Project like other partner States; and

(c) if not, what are the reasons therefor and in what way the urgent demand of the Union Territory is proposed to be met?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) By virtue of Section 2(n) of Punjab Re-organisation Act, 1966, the Union Territory of Chandigarh is a successor State of the erstwhile State of Punjab. On 16th August, 1983, the Government of India directed Bhakra-Beas Management Board to accord treatment to the Union Territory of Chandigarh on par with Punjab, Haryana and Rajasthan.

(b) and (c) Union Territory of Chandigarh does not have any share in the power benefits from the Beas Projects according to the present tentative allocations. A definite share has not been determined so far because of the divergent views of the concerned State Governments. Union Territory of Chandigarh is being supplied 2 lakh units per day by Punjab and Haryana on ad-hoc basis, in addition to supply of its share from the Bhakra Projects. Further allocations are made from the Central generation projects from time to time keeping in view the requirements of Union Territory of Chandigarh and overall power supply position.

Survey Conducted By The Medical Council Of India Regarding Bogus Doctors

464. SHRIMATI RATAN KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a re-